NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021 at 10.30 A.M** THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No	:	IA/125/CHE/2021 IN CP/158/IB/2018
NAME OF PETITIONER	:	R Dhinakaran
NAME OF RESPONDENT	:	R Raghavendran(RP) of M/s Spring Field Shelters Pvt Ltd
SECTION	:	Sec 60(5) (c) Of IBC 2016 R/w Rule 11 Of NCLT Rules 2016

ORDER

Due to administrative exigencies in relation to sitting in Bench-II, the matter could not be taken up today. List this matter on **12.08.2021.**

(K.NATARAJAN)
Deputy Registrar

MS